MR. LLA. I.MAN: Next question.

Parallel circulations of paper coins in Guiarat

*84. SHRI O. J. JOSEPH: Will the Minister of FINANCE be pleased to state:

- (a) whether Government are aware that parallel circulation of paper coins printed by traders of Gujarat are in wide use;
- (b) whether Government propose to take steps to curb circulation of such paper coins;
- (c) if so, what arg the details thereof; and
- (d) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI **JANARDHAN** POOJARI): (a) The Reserve Bank of India have reported that certain establishments like shops, hotels etc. are reported to be issuing paper coupons to their customers in their transactions of goods. Reserve Bank of India, however, have no information regarding wide circulation of paper coupons, in lieu of small coins

(b) to(d) As stated above, the use of paper coupons has been in vogue in establishments like hotels, teens and shops for facilitating their transactions and not for replacing coins. Such coupons are not legal tender and there is no cause for any legal action.

SHRI O. J. JOSEPH: Sir, I would like to know whether the Government will take steps to supply adequate numbers the small coins and currency of small denomination. It is because of sort supply that such things are going on and cases of malpractice have come to light. What is the difficulty faced by the Governnicht in * Transling adequate mynty

of small coins and currency in small denomination?

SHRT JANARDHAN POOJARi: Steps have been taken to impurve so far as small coins are concerned. For the information of hon. Members, I can say that following steps have been taken. 9-hour working per shift in the 3 mints situated at Bombay. Calcutta and Hyderabad: installation of 22 new coin pressers. These pressers are to be installed from 15th of May and this will lead to additional production of about 300 million pieces per year; start of a second shift in Calcutta mint from 25th February 1985; introduction of cupro-nickel coins production in Hyderabad in March 1985. We have taken decision to set up a new mint at NOIDA in U.P.

SHRI VISHWA BANDHU GUPTA: Is the hon, Minister aware that Delhi, not only paper money is being used but stamps, sweets and toffees are being used as currency? If you remember, I had brought this matter in detail to your notice but it appears no action has been taken in Delhi.

SHRI JANARDHAN POOJARI: Wherever possible, we are trying to improve the supply of coins.

SHRI V. GOPALSAMY: Mr. Chairman, there is a drought in the supply of currency of small denomination, particularly one rupee and two-rupee notes, and the currency which is in circulation is also totally damaged and torn out like this. This is the type of currency which is in circulation. This state of currency itself is the evidence of poverty conditions of the teeming millions. I would like to know from the hon. Minister as to why such type of currency is being allowed in circulation and what steps you are taking to solve the problem of shortage of small denomination currency.

SHRI JANARDHAN POOJARI; I share the concern of the hon. Member. So far as production of currency notes is concerned, we have taken steps as follows:

Modernisation and expansion of currency notes press at Nasik additional balancing equipment installation at bank notes press at Dewas; shift working increased to 11 hours introduction of partial second shift in Dewas; full second shift in Dewas will start working by the end of May 1985; incentive scheme for production has been introduced; sanction, in principle, of a new printing press.

SHRI V. GOPALSAMY: But the shop-keepers and taxi drivers refuse to accept such soiled currency notes.

श्री सुरेश पचौरी: मैं ग्रापके माध्यम से मंत्री महोदय का ध्यान ग्राकर्षित करना चाहंगा कि गुजरात के स्रतिरिक्त देश के ग्रन्य भाग, विशेषकर मध्य प्रदेश में भी ऐसाबड़े पैमाने पर हो रहा है। यहा तक कि पान वाले, चाय वाले, परचुन सामान बेचने वाले, छोटे-छोटे दकानदार जास्टिक के टोकन, गत्ते के टोकन बनाकर रेजगारी के बदले में देते हैं। मैं जानना चाहता हं कि सरकार दुकानदारों की इस प्रवत्ति पर रोक लगाने ग्रौर जनता को इस बात से शिक्षित करने के लिये क्या कदम उठा रही है ग्रौर इस प्रकार के प्लास्टिक के टोकन श्रीर गते के टोकन स्रादि देना यदि कानुन के विरुद्ध है तो ऐसा करने वालों के विरुद्ध क्या कार्रवाई करने जा रहे हैं ?

SHRI JANARDHAN POOJARI: Sir, we know the plight of the people there. Through the Ahmedabad issue centre of the Reserve Bank of India, we have supplied coins to Gujarat State. Now, this year, in the year 1984-85, we have been able to allot coins worth Rs. 152.20 lakhs. This is against coins worth Rs. 134.90 crores allotted in the year 1983-84.

श्री लालकण्ण श्राडवाणी: सभापति जी. पह सवाल गुजरात के सन्दर्भ में पेपर करेंसी के बारे में है। लेकिन जैसा कि शेष सदस्यों के सवालों से स्पष्ट है, यह समस्या देश भर

में है बौर न केवल कागजी सिक्के करेन्सी के रूप में प्रयोग किये जा रहे हैं बल्कि टाफी, चौकलेट ग्रीर स्टैम्पस भी करेंसी के रूप में प्रयोग किये जा रहे हैं। श्रापको यह जानकर ताज्जुब होगा कि जिन द्कानदारों को रेज-कारी की जरूरत होती है वें सौ रुपयों के लिये 117) रु देते हैं श्रीर 117) रु केश देकर सौ रपयों की रेजगारी प्राप्त करते हैं। इतनी गम्भीर समस्या पिछले कई वर्षों से चली ग्रा रही है। स्राज जो जवाब दिया गया है वैसा जवाब पिछले तीन सालों से ग्रनेक बार दिया गया है ग्रौर यह कहा गया है कि ये-- य कदम उठाये जा रहे हैं। इसलिये मैं यह समझना चाहता हूं कि इस प्रकार का ग्राश्वासन देने के बाद भी यह छोटी-सी रेजगारी की समस्या इतनी बड़ी समस्या क्यों बन गई है ? मैं यह जानना चाहता हूं कि वे प्रमुख कारण क्या हैं जिनके कारण पिछले टीन सालों से भ्रनेक बार भ्राश्वासन देरे के वाद भी हम इस रेजगारी की समस्या को हल नहीं कर पाये हैं ?

SHRI JANARDHAN FOOJARI: Sir, we have taken steps and for the information of the hon. House, I would like to say that in the 1982-83, the production of coins was only 660 million pieces and in year 1983-84, the production was increased to 1,063 million pieces. In the year 1984-85, up to 2.3.85, production has gone up to 1,240.44 million pieces. This is the step we have taken. Now, this is from the capacity. We have also available taken steps to set up a new mint. Not only that. I will give a brief history why this has happened. In the year 1977, I may be permitted to say,...you know, why I say in the year 1977...

MR. CHAIRMAN: No explanation.

SHRI JANARDHAN POOJARI: Sir, you also know as the former Finance Minister.

SHRI V. GOPALSAMY: There was no such problem in 1977.

SHRI JANARDHAN POOJARI: In 1977, the working hours were reduced from 60 to 64, per week. In the year 1978, they were reduced from 54 hours to 46 hours. There was no proper distribution system also. From the mints, during this period, the Reserve Bank of India did not lift the production. There was accumulation. The accumulation had gone up to such an extent that in the year 1978.

MR. CHAIRMAN: It does not matter. Now, try to improve.

SHRT JANARDHAN POOJARI: Afterwards, the Government of India was under the impression that available supply is more than the demand. At one point, the Government was compelled to take a decision to stop the production at the Hyderabao Mint. Immediately, when the Government came to power, this decision was withdrawn. We are taking steps to improve the production. So far as supply is concerned, I can assure the House that within months. we will improve the position and so far as the shortage of coins is concerned it will case

श्री मीर्ज इशदिबेग : चेयरमैन साहव, सरकार इस बात को मान रही है कि काइन्स की तंगी है श्रौर यह तंगी देश भर में चल रही है। मैं मंत्री जी से यह जानना चाहंगा कि यह तंगी हकीकत में तंगी है या यह कृतिम तंगी खड़ी कर दी गई है ? मैं यह भी जानना चाहता हूं कि अगर सरकार के पास इस तंगी को दूर करने के लिये सोर्सेज हैं, साधन हैं, तो साधन क्या हैं. उनकी जानकारी मैं प्राप्त करना चाहता हूं। मैं विशेषकर मंत्रो जी से यह जानना चाहुंगा कि अगर आप ने यह तंगी स्वीकार की है तो इस तंगी को दूर करने के लिये श्रीर नया उत्पादन करने के लिये, नये काइन्म बनाने के लिये क्या श्रापके पास सुविधाणें हैं या नही ? जिन लोगों ने या व्यापारियों ने काइन्म को घरों में दबाकर रख लिया है उनके खिलाफ ग्राए क्या कायंवाही करेंगे, यह मैं साफ शौर से मंत्री जी से जानना चाहता है।

SHRI JANARDHAN POOJARI: Sir, we have been receiving the reports that there is shortage and that is why these steps are being taken. There are also complaints that there is melting, to a certain extent, of coins and also that the coins are handed for selling them at premium. These are offences under the Small Coins Act and we have writted to the State Government to take action under this Act.

श्री शंकर सिंह वाघेला : मभापनि महोदय, गुजरात के लिये ही सवाल नहीं है। सभी लोग खड़े होकर प्रश्न पंछ रहे हैं। मुझे ताज्जुब उस समय हुआ जब कि लोड सभा ग्रौर विधान सभा के चुनावों में जब केंडीडेटस भाषण करने के लिये खडे होते थे तो लोग कहते थे कि हमारी ग्रौर कोई सेवा न करिये, केवल हमे 5 रुपण की चेंड दे दीजिये। यह स्थिति है। ...(ब्यव-धान) . . . जगह-जगह प्राइवेट लोग क्पन, पोस्टोज स्टैम्प्स दे रहे हैं। ग्रहमदाबाद कि म्युनिसिपल े ट्रांसपोर्ट सर्विस एवसपायरी टेंट के हिसाब से कुपन दे रही है जिनमें कोई 29 मार्च को खत्म हो जायेंगे कोई 1 ग्रप्रैल को खत्म हो जायेंगे। जब कोई व्यक्ति बाहर से श्रायेगा, जयपूर, इंदीर म्रादि शहरों से तो तह उन क्पनों का क्या करेगा ? जब डेट एक्सपायर होगी तो उनको बदलने के लिये कैसे ग्रायेगा ? गुज-रात गवर्नमेट ने सैंट्ल गवर्नमेंट को जो लिख: था उसके बारे में ग्रापने क्या कार्यवाही की ग्रौर उसका क्या जवाब हिंथा । क्या दूसरे राज्यों ने भी ग्रापको इम बारे में लिखा है, यह मैं मत्नी महोदय से जानना चाहता

SHRI JANARDHAN POOJARIThere are reports from Delhi, Ahmedabad, Bembay, Poona and Calcutta transport undertakings that they are issuing paper coupons. This is in the notice of the Reserve Bank of India and to issue paper coupons is not an offence, the Resrve Bank cannot raise any objection. So far at the production and supply is concerned, I have already replied the question.

SHRI H. L. KAPUR: Sir, we accept the explanation of the hon. Minister that the production city has been increased, but the fact still remains that there is shortage of coins and small coins, and this has accentuated further during the last five to six months than it was before. So, there is definitely something Either the estimate is not wrong. correct or the supply position is not correct. What we would like know from the Minister is, in spite of the capacity having been increased, what is the reason that the small coins are not available in the market and everyone is facing so much of difficulty?

SHRI JANARDHAN POOJARI: This part of the question also I have already answered.

MR. CHAIRMAN: Next question.

SHRIMATI RODA (MISTRY: I must ask the question, I have been raising both the hands.

MR. CHAIRMAN: Everybody cannot ask the question.

SHRIMATI RODA MISTRY: On this I have an important question. (Interruptions). Just one question.

MR. CHAIRMAN: Please sit down. Next question.

Credit facilities for the small scale seector

*85. SHRI SHRIKANT VERMA: Will the Minister of FINANCE be pleased to state:

- (a) whether Government propose to set up a separate bank to render adequate credit facilities to the small scale sector; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) No, Sir.

(b) Does not arise,

SHRI SHRIKANT VERMA. Sir, our policy is to generate new employment opportunities and this can best be done through small scale sector. On the one hand the Government is contemplating expansion of the small scale sector, there is also a boast that the small scale sector will be at par wih other sectors to provide employment, on the other hand the hon. Minister is very proudly telling the House that the question does not arise I would....

MR. CHAIRMAN: You stop here. Otherwise, he will not answer.

SHRI SHRIKANT VERMA: Will the Government....

SHRIMATI RODA MISTRY: *

MR. CHAIRMAN: Nothing will be recoorded please.

SHRI SHRIKANT VERMA: 1 would like to know whether the whole situation will be taken into consideration and the Government would reconsider his policy.

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

पंजाब नेशनल बंक के विरुद्ध कपारो पुष के उद्योगों के श्री स्वराज पाल द्वार दिया गया नोटिस

*86. श्री कैलाशपित मिश्रः श्री शंकर सिंह वाघेलाः

क्या वित्त मंत्री यह बनाने की कृषा करेंगे कि :

(क) क्या यह सच है कि लन्दन है एक उद्योगपति, श्री स्वराज पाल ने पंजाब

^{*}Not recorded.